

PIYUSH JEWELLERS PRIVATE LIMITED

CIN: [U36910PB2011PTC035192]

Regd. Office: Gali Baba Mandir Wali, Bathinda, Punjab-151001

E-Mail: jewellerspiyush@gmail.com

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF "PIYUSH JEWELLERS PVT LTD"

1.	NAME OF CORPORATE PERSON	PIYUSH JEWELLERS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	17.06.2011
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES (ROC), PUNJAB, HP & CHANDIGARH
4.	CORPORATE IDENTIFICATION NUMBER OF CORPORATE PERSON	U36910PB2011PTC035192
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	GALI BABA MANDIR WALI, BATHINDA, PUNJAB-151001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	11.04.2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	VISHAWAJEET GUPTA #51, ADARSH ENCLAVE, DHAKOLI, NEAR ZIRAKPUR, DISTT. MOHALI (PUNJAB)-140603 E-mail ID : vishawjeetgupta@gmail.com +91-98152 84474 (M) IP REGD. No. :- IBBI/IPA-002/IP-N00215/2017-18/10667
8.	LAST DATE FOR SUBMISSION OF CLAIMS	10.05.2022



Notice is hereby given that the "PIYUSH JEWELLERS PVT LTD" has commenced voluntary liquidation on 11.04.2022.

The stakeholders of "PIYUSH JEWELLERS PVT LTD" are hereby called upon to submit a proof of their claims, on or before 10.05.2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



NAME OF THE LIQUIDATOR : (VISHAWJEET GUPTA)

Date : 11.04.2022

Place: DHAKOLI, DISTT. MOHALI (PUNJAB)